

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

## ORDER SHEET

COURT NO. : 1

28.03.2019

O.A./260/35/2015

SURENDRANATH BARIK  
-V/S-  
D/O POST

ITEM NO:7

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. C. M. Singh

| Notes of The Registry | Order of The Tribunal   |
|-----------------------|---|
|                       | <p>None appears for the applicant.</p> <p>On previous date i.e. on 12.03.2019, no one was present on behalf of the applicant and on that date, last opportunity was given to applicant to pursue this case. In spite of order, no one is present on behalf of the applicant also.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Mr. C. M. Singh, Ld. Counsel for the respondents is present and heard.</p> <p>( SWARUP KUMAR MISHRA<br/>MEMBER (J)</p> <p>( GOKUL CHANDRA PATI<br/>MEMBER (A)</p> |